

Date of
Order

Order

8.1.93

None present for the parties.

Reply not
filed.2
15/2

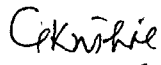
Neither anybody is present
on behalf of the respondents nor
reply has been filed. Sufficient
time has been granted to
the respondents for the same
purpose. Be listed before
Court for direction on 19.2.93.


DEPUTY REGISTRAR
Central Administrative Tribunal
Jaipur Bench, JAIPUR.

22.2.93

None present for the parties

The O.A. is dismissed in default
for nonprosecution on the part of the applicant.


Gopal Krishna
Member (Judicial)

Copy sent to the app.
& resp. Counsel on
vide 2052 to 2053
date 29-3-93
9/4/93